

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 1096
TO BE ANSWERED ON 08TH DECEMBER, 2023**

IMPLEMENTATION OF AYUSHMAN BHARAT YOJANA IN UTTAR PRADESH

1096. SHRI RAMSHIROMANI VERMA:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the number of beneficiaries under Ayushman Bharat Scheme till date;
- (b) the number of hospitals empanelled under the said Scheme;
- (c) the number of beneficiaries extended assistance under the said Scheme in the Uttar Pradesh during the previous year along with the funds released and utilized in this regard; and
- (d) the measures being taken by the Government to include eligible beneficiaries and the beneficiaries who have remained deprived of the benefits under the said Scheme?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(PROF. S. P. SINGH BAGHEL)**

(a) to (d): As of 2nd December 2023, approximately 27.7 Crore beneficiaries have been verified under the scheme, and a total of 26,775 hospitals including 11,734 private hospitals have been empanelled across the country to provide healthcare services to the scheme beneficiaries.

In the State of Uttar Pradesh, Ayushman Bharat Pradhan Mantri – Jan Arogya Yojana is being implemented in convergence with State-specific scheme - Mukhya Mantri Jan Arogya Abhiyan (MMJAA). A total of 1.8 Crore families are eligible for healthcare benefits under the integrated scheme, of which 1.31 Crore families are supported by Central and State Governments and additional 49.22 Lakh families are supported exclusively by the State Government.

As on date a total 28.25 lakhs hospitalizations worth Rs. 4,030.8 Crore have been authorized under the scheme. In FY 2022-23, 8.43 lakh hospital admissions worth Rs. 1,289.9 Crore have

been authorized under the scheme. With respect to the funds released, a total amount of Rs.1,504.7 Crore has been released as part of the Central share of funds to the State since inception of the scheme. Out of this Rs. 501.78 Crore has been released in the FY 2022-23.

Over last five years, various initiatives have been undertaken to ensure that the benefit of the scheme reaches the last mile. In order to ensure that eligible beneficiaries get covered under the scheme, States which have not been able to identify eligible beneficiaries as per SECC database, have been provided flexibility to use non-SECC database to identify leftover (unverified) SECC beneficiaries. This flexibility to States/UTs will ensure that all eligible beneficiaries are covered under the scheme. Further, efforts have been made to saturate Ayushman Cards in the State; through Aapke Dwar Ayushman (ADA) campaign, Ayushman Bhava initiative and Android based 'Ayushman App'.

The date base of various welfare schemes such as Pradhan Mantri Ujjwala Yojana, National Food Security Act (NFSA) etc. has been used to enrich the SECC beneficiary database.
